

Training of Militants by Pak

3819. SHRI SRIBALLAV PANIGRAHI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the estimated number of militants including women militants trained by Pakistan Army for purpose of sabotage and subversion in India during last three years;

(b) the number of such militants crossed over to India during the above period;

(c) the number of Kashmir and Punjab militants among them separately; and

(d) steps taken to contain the crossing over of militants to India?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): (a) to (c) According to the information available with this Ministry an estimated 2,500 Sikh militants and 10,000 Kashmiri youths have been trained by Pakistan in the last 4-5 years. There are no confirmed reports of women terrorists having undergone training. In the year 1990, it is estimated that approximately 200 Sikh extremists and 8,000 Kashmiri youths may have returned to India after training.

(d) With a view to check infiltration in the Punjab sector, fencing in 236 Kms. and flood lighting in 382 kms. in Punjab sector and 58 kms. of fencing and 61.8 kms. of flood lighting in Rajasthan sector has been constructed along the border. Further fencing in 144 kms. and flood lighting in 175 kms. in Rajasthan has been sanctioned. Besides, vigil on the border by BSF has been increased, additional companies of BSF have been deployed in the vulnerable areas, wide gaps between the Border Observation posts have been narrowed by establishing additional BOPS. Observation towards have been erected along with border, patrolling parties have been provided with Jeeps/Motor-cycles/Night Vision Devices/Binoculars/Hand held Search Lights and Intelligence set up of the BSF has been geared up. In Jammu & Kashmir, dusk to dawn curfew

has been imposed within 5 kms. from the Line of Actual Control. In addition, strict vigil is kept on the borders to make border crossings more hazardous and risky. Intelligence set up has been beefed up. Disturbed Areas Act and Armed Forces (Special Powers) Act have been enforced in the border districts. Operations against infiltration are conducted by the Army, Para military Forces and the State Police in close coordination.

Graphite Reserves in Ernakulam

3820. SHRI P. C. THOMAS: Will the Minister of MINES be pleased to state:

(a) whether any survey has been conducted for locating graphite in Kallorkad and Muvattupuzha areas of Ernakulam district in Kerala;

(b) if so, the details thereof;

(c) the expenditure incurred and likely to be incurred thereon; and

(d) the steps proposed to be taken by the Government for its exploitation?

THE MINISTER OF STATE OF THE MINISTRY OF MINES (SHRI BALRAM SINGH YADAV): (a) Yes, Sir.

(b) Detailed survey has been conducted by Kerala Mineral Exploration and Development Project (KMEDP) of Government of Kerala. Investigations have proved 598,000 tonnes of graphite ore at Vadakode in Kallorkad village of Muvattupuzha taluk and 748,000 tonnes of graphite ore with 7.3% graphite at Nagapuzha in Ernakulam District.

(c) A sum of Rs. one lakh has been incurred so far by Kerala Mineral Exploration and Development Project (KMEDP) of Government of Kerala.

(d) Project report for developing graphite deposits of Vadakode proposed by Kerala Special Refractories Limited, a State Government Undertaking is under scurting by Government of Kerala.

[Translation]

Czech Pistol Deal

3821. SHRI SHIV SHARAN VERMA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Central Bureau of Investigation has completed the investigation relating to the Czech pistol deal and submitted its report to the Union Government;

(b) if so, the action taken thereon; and

(c) if not, the reasons therefor and the time by which the investigation is likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): (a) The matter is still under investigation by Central Bureau of Investigation.

(b) and (c) The question does not arise.

[English]

Visits by President, Vice President and Prime Minister

3822. SHRI SYED SHAHABUDDIN:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the names of the countries visited by the President, the Vice President and the Prime Minister separately during 1990-91;

(b) the dates, duration and nature of each visit;

(c) the actual expenditure on the visits, separately for each dignitary, during 1990-91;

(d) the dates of the last visit by the Heads or Deputy Heads of the State and the Head of the Government of those countries to India; and

(e) the names of countries proposed to be visited by the President, the Vice President and the Prime Minister during the current year and the purpose thereof?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI MADHAVSINH SOLANKI): (a) to (e) The information is contained in the attached Statements I, II and III.

STATEMENT-I

Details of Visits of the President, the Vice President and the Prime Minister during 1990-91

Dignitary	Country visited	Dates	Duration	Nature of visit	Actual expenditure incurred (In Rupees)		
President	Portugal	31.3.90	3.4.90	4 days	State visit	2,34,09,594	
	U.K.	3.4.90	7.4.90	4 days	-do-		
	Malta	7.4.90	10.4.90	3 days	-do-		
	Japan	11.11.90	13.11.90	3 days	For Coronation of Emperor of Japan.		1,22,29,706
Vice President	Seychelles	9.3.91	10.3.91	2 days	Official visit to attend Independent Day Celebrations of Mauritius	15,48,737	
	Mauritius	11.3.91	13.3.91	3 days			
Prime Minister	Maldives	14.3.91	16.3.91	3 days	Official visit	86,30,334	
	Malaysia	1.5.90	5.5.90	5 days	To attend G-15 Summit and Bilateral visit		
	Maldives	22.6.90	24.6.90	3 days	Bilateral visit		7,92,920
	U.S.S.R.	23.7.90	26.7.90	4 days	Bilateral visit		1,09,19,602